

Mr. Speaker: It cannot be asked here.

Shri Hari Vishnu Kamath (Hoshangabad): That means that the business of the House will be interrupted at 5 P.M.?

Mr. Speaker: Yes.

12.18 hrs.

PAPER LAID ON THE TABLE

GOVERNMENT'S DECISIONS ON REPORT OF Ad Hoc COMMITTEE OF TOURISM

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): I beg to lay on the Table a copy of Ministry of Transport Resolution No. 6-AHC(2)63 dated the 13th March, 1964, containing Government's decisions on the Report of the Ad Hoc Committee on Tourism. [Placed in Library, See No. LT-2581|64].

12.18½ hrs.

PUBLIC ACCOUNTS COMMITTEE
TWENTY-THIRD REPORT

Shri Tyagi (Dehra Dun): I beg to present the Twenty-third Report of the Public Accounts Committee on Audit Report (Commercial), 1963.

12.18½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTY-EIGHTH REPORT

Shri Krishnamoorthy Rao (Shimoga): I beg to present the Thirty-eighth Report of the Committee on Private Members' Bills and Resolutions.

12.18½ hrs.

CONSTITUTION (SEVENTEENTH AMENDMENT) BILL

REPORT OF JOINT COMMITTEE

Shri Krishnamoorthy Rao (Shimoga): I beg to present the Report of the Joint Committee on the Bill further to amend the Constitution of India.

EVIDENCE GIVEN BEFORE JOINT COMMITTEE

Shri Krishnamoorthy Rao: I beg to lay on the Table a copy of the evidence given before the Joint Committee on the Bill further to amend the Constitution of India.

12.19 hrs.

ARMED FORCES (SPECIAL POWERS) CONTINUANCE BILL*

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): I beg to move for leave to introduce a Bill to continue the Armed Forces (Special Powers) Regulation, 1958, for a further period.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to continue the Armed Forces (Special Powers) Regulation, 1958, for a further period".

The motion was adopted

Shrimati Lakshmi Menon: I introduce the Bill.